GOVERNMENT OF INDIA MINISTRY OF HOUSING AND URBAN AFFAIRS LOK SABHA

UNSTARRED QUESTION NO. 3009 TO BE ANSWERED ON AUGUST 07, 2025

ACTIVITIES UNDER PMAY-U AND OTHER SCHEMES

NO. 3009. SHRI SHYAMKUMAR DAULAT BARVE:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the number of beneficiaries provided houses under the Pradhan Mantri Awas Yojana - Urban (PMAY-U) along with the number of houses approved as well as under-construction, State/UT-wise;
- (b) whether any concrete initiatives have been taken to improve urban water supply, sewerage network and green cover in Nagpur district under AMRUT and AMRUT 2.0;
- (c) if so, the details thereof along with the targets and achievements of both the phases;
- (d) the details of the initiatives taken for solid waste management and plastic waste control in the cities of the country, especially in Maharashtra; and
- (e) whether schemes for e-buses, metro expansion and digitisation of public transport have been implemented in the urban transport sector and if so, the details thereof, State/UT-wise?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI TOKHAN SAHU)

(a): Ministry of Housing and Urban Affairs (MoHUA) has been implementing Pradhan Mantri Awas Yojana - Urban (PMAY-U) since 25.06.2015 with an aim to provide all weather pucca houses with basic civic amenities to eligible urban beneficiaries across the country. The scheme period has been extended up to 31.12.2025 to complete sanctioned houses without changing the funding pattern and implementation methodology. Based on the learnings from the experiences of implementation of PMAY-U, MoHUA has revamped the scheme and launched PMAY-U 2.0 'Housing for All' Mission with effect from 01.09.2024 for implementation in urban areas across the country to support 1 crore additional eligible beneficiaries in next five years. PMAY-U 2.0 is implemented through four verticals i.e., Beneficiary Led Construction (BLC), Affordable Housing in Partnership (AHP), Affordable Rental Housing (ARH) and Interest Subsidy Scheme (ISS).

Based on the project proposal submitted by States/Union Territories (UTs), a total of 119.26 lakh houses including 7.09 lakh under PMAY-U 2.0, have been sanctioned under PMAY-U by the Ministry, so far. Out of which 112.81 lakh houses have been grounded and 93.61 lakh are completed/delivered to the beneficiaries across the country as on 14.07.2025. State/UT-wise details of houses sanctioned, grounded and completed under the scheme are at Annexure-I.

(b) & (c): The Atal Mission for Rejuvenation and Urban Transformation (AMRUT) was launched by the Central Government on June 25, 2015, for 500 cities (485 cities including 15 merged cities) across all States/UTs in the country. The major thrust areas of the Mission are water supply, sewerage & septage management, storm water drainage, green spaces & parks, non-motorized urban transport.

AMRUT 2.0 scheme has been launched on October 01, 2021 in all Urban Local Bodies (ULBs)/cities, enabling the cities to become 'self-reliant' and 'water secure'. Providing universal coverage of sewerage & septage management in 500 AMRUT cities is one of the major focus areas of AMRUT 2.0. Rejuvenation of water bodies, development of green spaces and parks are other components of the Mission.

Under AMRUT & AMRUT 2.0, States/UTs have been empowered to select appraise, propose and implement projects.

Under AMRUT, Nagpur district has taken up 2 water supply projects worth ₹310.95 crore and 3 green spaces & park projects worth ₹4.47 crore. Under AMRUT Mission in convergence with the State, 1.13 lakh water tap connections (new/serviced) have been provided in Nagpur district. 10.58 acres of green spaces area have been developed in Nagpur district under AMRUT.

Under AMRUT 2.0, so far, 3 water supply projects worth ₹815.02 crore, 2 sewerage/septage management projects worth ₹1,743.91 crore and one green space & park project worth ₹1.6 crore have been approved. Approved projects cover 5.27 lakh new/service tap connection, 8.10 lakh new/service sewer connection, 1,063.64 km (new/existing) of water network, 1,222.44 km (new/existing) of sewer network and 0.32 acre of green space area.

(d): Under Solid Waste component of Swachh Bharat Mission – Urban 2.0 (SBM-U 2.0), launched on 01.10.2021 with the objective of attaining 100% Garbage Free Cities (GFC), central assistance of fund are provided for setting up various type of waste processing facilities such as Material Recovery Facilities (MRFs), composting plants, biomethanation plants, Refused Derived Fuel (RDF) processing facilities, plastic waste processing facilities, waste to electricity plants, Construction and Demolition (C&D) waste plants, sanitary landfill including Waste to Energy Plants/ CBG plant.

Under SBM-U 2.0, a total of ₹2,006.59 crores have been released to States/UTs. In addition, the following initiatives have been taken:

- i. A 'Plastic Waste Management Advisory' has been developed which can be accessed at https://sbmurban.org/storage/app/media/pdf/SBM%20Plastic%20Waste%20Book.pdf
- ii. 'Swachh Survekshan' and 'Star Rating Protocol' have been introduced and aligned with Plastic Waste Management (amendment) Rules 2021 to encourage cities to phase out single-use plastic.
 - (e): "PM-eBus Sewa Scheme", launched on 16th August 2023, aims to augment city bus operations in urban areas with Central Assistance (CA) of ₹20,000 crore for deploying 10,000 electric buses on PPP model. As per the extant guidelines of the scheme, cities with a population between 3-40 lakh and other State/UT Capitals with less than 3 lakh population as per census 2011 are eligible to participate in the scheme.

Under the scheme, as on 31.07.2025, 7,293 e-buses have been sanctioned to 14 States and 4 UTs. Details of State/UT-wise buses sanctioned are at Annexure-II. Out of 7,293 e-buses, 1,559 e-buses have been sanctioned to Maharashtra. Details of buses sanctioned to various participating cities of Maharashtra are at Annexure-III.

As on date, ₹475.44 crore has been released to 9 States/UT for development of Associated Infrastructure (Behind-The-Meter Power and Civil Depot Infrastructure). State/UT-wise details of funds released are at Annexure-IV.

Government of India has issued Metro Rail Policy, 2017 for systematic planning of public transport projects including Metro Rails in order to achieve sustainable mobility. At present, about 1,036 km of metro rail network including RRTS is operational in 24 cities across the country. State/UT/City-wise details of the metro rail network are at Annexure-V. In addition, digitization of public transport are being done through Real-time tracking, smart cards, mobile apps (AFC/QR), ride-hailing integration, and cross-modal fare structures are transforming public transport operations.

Annexure-I referred in reply to LS USQ No. 3009 due for answer on 07.08.2025

State/UT-wise details of houses sanctioned, grounded and completed under PMAY-U & PMAY-U 2.0

S.		State/UT	Details of Houses (Nos.)		
No.		State/01	Sanctioned	Grounded	Completed
1		Andhra Pradesh	19,47,297	18,26,698	10,78,686
2		Bihar	4,45,212	2,96,469	1,89,863
3		Chhattisgarh	2,99,922	2,85,392	2,57,171
4		Goa	3,146	3,146	3,145
5		Gujarat	9,93,877	9,72,208	9,41,419
6		Haryana	1,30,290	90,636	70,522
7		Himachal Pradesh	12,640	12,640	11,381
8		Jharkhand	2,43,421	2,10,640	1,59,751
9		Karnataka	5,84,086	5,08,586	3,94,054
10	States	Kerala	1,61,957	1,55,162	1,34,127
11	Sta	Madhya Pradesh	9,66,133	9,45,487	8,68,097
12		Maharashtra	12,49,047	11,49,437	9,93,361
13		Odisha	2,15,339	1,85,963	1,64,880
14		Punjab	1,33,270	1,18,475	97,920
15		Rajasthan	3,33,815	2,94,639	2,34,698
16		Tamil Nadu	6,70,425	6,69,514	6,07,051
17		Telangana	3,61,755	2,35,023	2,23,627
18		Uttar Pradesh	19,75,035	17,59,770	17,02,317
19		Uttarakhand	63,605	62,793	42,966
20		West Bengal	6,15,105	6,05,971	4,65,561
Sub-to	tal (Sta	ites)	1,14,05,377	1,03,88,649	86,40,597
21		Arunachal Pradesh	13,379	8,739	8,068
22	es	Assam	1,84,991	1,69,101	1,30,425
23	rth East States	Manipur	52,519	49,593	18,397
24	st S	Meghalaya	4,758	4,083	1,995
25	Еа	Mizoram	39,150	39,101	26,596
26	ıth	Nagaland	31,067	31,060	29,029
27	Š	Sikkim	299	299	219
28		Tripura	90,989	88,416	78,061
Sub-to	tal (NE	States)	4,17,152	3,90,392	2,92,790
29		A&N Islands	376	376	80
30	Se	Chandigarh	1,256	1,256	1,256
31	orie	D&NH and D&D	9,947	9,947	9,450
32	ərrit	Delhi	29,976	29,976	29,976
33	_ بر	J&K	43,856	42,159	32,091
34	Union Territories	Ladakh	1,283	991	882
35		Lakshadweep	-	-	-
36	<u> </u>	Puducherry	16,442	16,050	11,377
Sub-total (UTs)		1,03,136	1,00,755	85,112	
Total			119.26 Lakh	112.81 Lakh*	93.61 Lakh*
*Includes 4.01 lakh and 3.41 lakh houses grounded for construction and completed					

^{*}Includes 4.01 lakh and 3.41 lakh houses grounded for construction and completed respectively during PMAY-U Mission period pertaining to earlier scheme.

Annexure-II referred in reply to LS USQ No. 3009 due for answer on 07.08.2025

State/UT-wise e-Buses sanctioned under PM-eBus Sewa Scheme (as on 31.07.2025)

S. No	State/UT	No. of buses sanctioned
1	Chandigarh	100
2	Gujarat	450
3	Haryana	450
4	J&K	200
5	Maharashtra	1,559
6	Odisha	400
7	Punjab	347
8	Meghalaya	50
9	Bihar	400
10	Puducherry	75
11	Assam	100
12	Ladakh	15
13	Madhya Pradesh	582
14	Rajasthan	675
15	Chhattisgarh	240
16	Uttarakhand	150
17	Andhra Pradesh	750
18	Karnataka	750
	Total	7,293

Annexure-III referred in reply to LS USQ No. 3009 due for answer on 07.08.2025

e-Buses sanctioned to Maharashtra under PM-eBus Sewa Scheme

S. No.	State	Cities	Sanctioned e-Buses
1.		Nagpur	150
2.		Chhatrapati Sambhaji Nagar	100
3.		Kalyan Dombivli	100
4.		Nashik	50
5.		Thane	100
6.		Vasai Virar	100
7.		Amravati	50
8.		Bhiwandi	100
9.		Kolhapur	100
10.		Mira Bhayandar	100
11.	Maharashtra	Solapur	100
12.		Ulhasnagar	100
13.		Ahmednagar	40
14.		Latur	50
15.		Sangli	50
16.		Akola	50
17.		Dhule	28
18.		Ichalkaranji	25
19.		Jalgaon	50
20.		Chandrapur	50
21.		Malegaon	26
22.		Parbhani	40
Total 1,559			

Annexure-IV referred in reply to LS USQ No. 3009 due for answer on 07.08.2025

States/UT-wise Funds Released under PM-eBus Sewa Scheme

S. No.	State/UT	Amount Released (₹ in crore)
1	Maharashtra	200.18
2	Chhattisgarh	30.19
3	Rajasthan	44.46
4	Chandigarh	11.87
5	Assam	6.47
6	Odisha	47.72
7	Gujarat	28.94
8	Bihar	87.55
9	Punjab	18.06
	Total	475.44

Annexure-V referred in reply to LS USQ No. 3009 due for answer on 07.08.2025

State/UT/City-wise details of operational metro rail projects in the country

S. No.	State/UT	City	Operational Length (Km)
1.	Delhi & NCR	Delhi	395.817
2.		Noida	7
3.		Ghaziabad	7
4.		Faridabad	1
5.		Ballabgarh	7
6.		Bahadurgarh	7
7.		Greater Noida	7
8.		Gurugram	
9.		Delhi-Ghaziabad-Meerut RRTS	55
		Sub-total (Delhi & NCR)	450.817
10.	Karnataka	Bangalore	76.95
11.	Telangana	Hyderabad	69
12.	West Bengal	Kolkata	59.37
13.	Tamil Nadu	Chennai	54.245
14.	Rajasthan	Jaipur	12.1
15.	Kerala	Kochi	28.48
16.	Uttar Pradesh	Lucknow	22.878
17.		Kanpur	15.12
18.		Agra	6
		Sub-total (Uttar Pradesh)	43.99
19.	Maharashtra	Mumbai	98.63
20.		Nagpur	40.022
21.		Pune	33.23
		Sub-total (Maharashtra)	171.882
22.	Gujarat	Ahmedabad	40
23.		Gandhi Nagar	22.7
		Sub-total (Gujarat)	62.7
24.	Madhya Pradesh	Indore	6.2
		Total	1,035.74